JBF Industries Limited Annexure – 7

Date of Commencement of CIRP - 25th January 2024
List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 31-07-2025 Amount in Rs.

	Details of Claimant					ile of eleine educational									
S. No.			Details of Claim Received		Details of claim admitted							Amount		A	
	Department	Governme nt			Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount		% of	Amount	of any	/	Amount of Claim Under- verificati on	Remarks, if any
			Date of Receipt	Amount Claimed				Covered by Guarant ee	whether related party?	Voting Share in CoC, if applicable		mutual dues, that may be set-			
1	CGST & CE - The Assistant Commissoner	Central	21.02.2024	2,56,27,05,000	2,56,27,05,000	Unsecured	0	0	0	0	0	0	0	0	
2	Deputy Director, Directorate General of GST Intelligence, Surat Zonal Unit	Gujarat	17.05.2024	1,22,90,10,052	0	Unsecured	0	0	0	0	0	0	1,22,90,10,052	0	No crystallised liability as on ICD
3	Asstt Commissioner JNCH Nhava Sheva	Central	24.06.2024	17,20,83,48,969	0	Unsecured	0	0	0	0	0	0	17,20,83,48,969	0	Of the 120 advance authorisations, 109 have been redeemed and 11 have been submitetd to DGFT with supporting documents. All details provided to JNCH.
4	GST VAPI	State	29.04.2024	16,43,621	0	Unsecured	0	0	0	0	0	0	16,43,621	0	No crystallised liability as on ICD as orders passed in Feb 2024
5	Dy Commissioner Customs ICD Tumb	Central	28.08.2024	2,17,40,401	2,17,40,401	Unsecured	0	0	0	0	0	0	0	0	
6	AC Gujarat State Tax	State	21/05/25	11,08,72,772	0	Unsecured	0	0	0	0	0	0	11,08,72,772	0	INO demand existed as on ICD. Declaration and undertaking are missing. No revert received evenafter being informed. IA filed in NCLT and apeal filed with the appellate authority.
				21,13,43,20,815	2,58,44,45,401	0	0	0	0	0	0	0	18,54,98,75,414	0	